Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

| Sl. No. | Category of creditor | | ry of claims ceived | | ry of claims nitted | Amount of contingent | Amount of claims not | claimsunder | Deta ilsin | Remarks, if any |
|------------|--|---------------|------------------------|---------------|---------------------------|----------------------|----------------------|--------------|---------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims Admitted | claims | admitted | verification | Annexu re | |
| 1 | Secured financial creditors belonging to anyclass of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belongingto any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any classof creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors) | 2 | 6,80,69,823.00 | 2 | 5,82,79,572.78 | 0 | 97,90,250.21 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | |

| 8 | Operational creditors (other than Workmenand Employees | 2 | 7,72,35,970.00 | 0 | 0 | 0 | 0 | 7,72,35,970.00 | 8 | |
|---|---|---|---------------------|---|----------------|---|--------------|----------------|---|--|
| | and Government Dues) | | | | | | | | | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| | Total | 4 | 14,53,05,793.0 0 | 2 | 5,82,79,572.78 | 0 | 97,90,250.21 | 7,72,35,970.00 | | |

Annexure-1

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of secured financial creditors belonging to any class of creditors

| Sl. No. | | | of claim | | | | of claim itted | | | Amount of | Amount of any | Amount of claim | Amount of claim | |
|------------|---|--|----------|--|--|--|-------------------|------------------------------|---|-----------|----------------------------|-----------------|-----------------|--|
| | Credi t-or of claimed receipt | | | | | | | continge- nt Clai m | Mutual dues, that may be set-off | | under verifica- tion | | | |
| | | | | | | | | NIL | | | | • | | |
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Annexure-2

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of unsecured financial creditors belonging to any class of creditors

| Sl. No. | Name of cre- | Detai claim re | | | Det | tails of clain | admitted | | Amount of contingent | | Amount of claim not a | | Remarksif any |
|------------|--------------|-------------------|--------|--------------------------------|----------|--------------------------------------|------------------------|--------------------------|----------------------|---|-----------------------|---------------------|---------------|
| | ditor | Date of | Amount | Amount of claim admitted | of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | mutual dues, that may be set-off | | er verifica tion | |
| | NIL | | | | | | | | | | | | |
| 1 | | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | | |
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Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| | | | | | | | | | | | | | | Juni m x) |
|-----|---------|-------|-----------|--------|------------------------------------|-------------|---------|--------|---------|-----------|---------|----------|-----------|-----------|
| Sl. | Name | Det | tails of | | Details | of claim ac | lmitted | | | Amount | Amount | Amount | Amount | Remarks |
| No. | of cre- | claim | ı receive | | | | | | | of conti- | of any | of claim | of claim | , if any |
| | ditor | | d | | | | | | | ngent | mutual | not | under | |
| | | Date | Amount | Amoun | moun Natur Amount Amount Whether % | | | | | | dues, | admitted | verifica- | |
| | | of | | | | | | votin | claim | that | | tion | | |
| | | | Claimed | claim | | | | | | | may be | | 21011 | |
| | | rec | | | claim | by secur | by guar | party? | g -1 | | set-off | | | |
| | | eipt | | admitt | | -ity | antee | | share | | Set-OII | | | |
| | | | | e d | | interest | | | in | | | | | |
| | | | | | | | | | CoC | | | | | |
| 1 | | | | | | | NIL | | | | | | | |
| |] | | | | | | | | | | | | | |
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| 1 | | | | | | | NIL | | | | | | | |

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of cre- | Deta claim r | | Detail | s of claim | admitted | | Amount of conti- | Amount of any mutual | Amount of claim | Amount of claim | Remarks if any |
|------------|-----------------------------------|-----------------------|--------------------------------|-----------|--|------------------------|-----------------------------------|------------------|---------------------------------|-----------------|-----------------------|-------------------|
| | ditor | Date of receipt | Amount of claim admitted | | Amount covered by guar- Antee | Whether related party? | % of Voting share in SCC | ngent claim | dues, that may be set-off | not admitted | under verification | |
| | Mr. Sakharam Tambolka r | | 2,97,86,583. 18 | Financial | Nil | No | 50% | Nil | Nil | 36,17,005.82 | Nil | |
| 2 | Ms. Maithilee Tambolka r | | 2,84,92,989. 60 | Financial | Nil | Yes | 50% | Nil | Nil | 61,73,244.39 | Nil | |
| | Total | | 5,82,79,572. 78 | | | | 100% | | | 97,90,250.21 | | |

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of operational creditors (Workmen)

| Sl. No. | | Name of | Details o | | | De | tails of clai | m admitted | Amount of conti- | Amount of any | Amount of claim under | Amount of claim not a | / |
|------------|-----------------------------|-------------|-----------------------|---------|--------------------------------|----|------------------------|---|------------------|--|-----------------------|-----------------------|---|
| | representa- tive, if any | work man | Date of receipt | claimed | Amount of claim admitted | of | Whether related party? | % voting share in CoC, if applicable | ngent claim | mutual dues, that may be set-off | verification | dmitted | · |
| | | | | | | | NI | L | | | | | |
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Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of operational creditors (Employees)

| Sl. No. | Name of 6uthorized o | Name empl | | ils of eceived | De | tails of cla | aim admitt | ed | Amount of contin- | Amount of any | Amount of claim | Amount of claim not | |
|------------|-----------------------------|--------------|-----------------------|-------------------|--------------------------------|-----------------------|--|----|-------------------|--|----------------------------|---------------------|---|
| | representa- tive, if any | _ | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | of related voting shar e in CoC, if applicable | | | mutual dues, th at may be set- off | under verifica –tion | admitted | · |
| | | | | | | | NIL | | | | | | |
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Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of operational creditors (Government dues)

| Sl. No. | Details of | claimant | Detail claim re | | Г | Details of cla | im admitt | ed | Amount of contin- | Amount of any | Amount of claim | Amount of claim not | Remarks,if any |
|------------|----------------------------|----------|--------------------|--|-------------------------------|--------------------|------------------------|--|-------------------|--|----------------------------|---------------------|-------------------|
| | Departme Govern nt ment | | Date of receipt | | Amount ofclaim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | | mutual dues, th at may be set- off | under verifica –tion | admitted | |
| | | | | | | | NIL | | • | | • | | · • |
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Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of cre | | s of claim eeived | | Details | of claim ac | lmitted | | | Amount of contin- | Amount of any | Amou ntof | Amount of claim | Remarks,if any |
|------------|---|---------------------------|----------------------|---|-------------------------|--------------------------------------|--|------------------------------|-----------------------------------|-------------------|---|---------------------------------------|----------------------------|---|
| | ditor | Date of receip t | Amou nt claimed | Amo u nt of cl aim ad mitte d | Natur e of cl aim | Amount covered by security interes t | Amount covered by guara -ntee | Whether related party? | % of voting share in CoC | gent claim | mutual dues, that may be set-off | clai m not ad- mitte d | under verifica- tion | |
| | Sanjeev Auto Parts Manufact urers Pvt Lt | 18 June 2022 | 75,99,294.00 | NIL | Operational | Nil | - | No | Nil | - | - | - | 75,99,294.00 | Claim submitted in form D instead of form C. No supporting received for claim as financial creditor |
| | | 07 June 2022 | 6,96,36,676.00 | NIL | Operational | Nil | - | No | NIL | - | - | - | 6,96,36,676.00 | Claim under verification |
| | Total | | 7,72,35,970.00 | | | | | | | | | | 7,72,35,970.00 | |

Name of the corporate debtor: VIRTUE INFRA AND ENTERTAINMENT PRIVATE LIMITED (in liquidation);

Date of commencement of liquidation: 10 May 2022 (Order made available on NCLT website on 20 May 2022);

List of stakeholders as on: 08 July 2022

List of other creditors (Other than financial creditors and operational creditors)

| Name of cre | | ails of received | | | Details of cl m admitte | | | Amount of contin | Amount of any | Amount of claim | Amount of claim | Remarks, |
|-------------|-----------------|---------------------|--------------------------------|-----------------------|---|------------------------------------|------------------------|------------------|--|-----------------|----------------------------|----------|
| -ditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount co vered by Security interest | Amount co vered by guarantee | Whether related party? | -gent claim | mutual dues, that may be set-off | not admitted | under verifica- tion | |
| | | | | | | NIL | | | | | | • |
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